

Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench : Ahmedabad

Statement of registered Appeal's / Application's between 01/01/2016 to 31/01/2016.

S.No.	Case Number	Date of Filing	Appellant/Respondent Detail's	Impugned NO Number & Date
<u>Statement of registered case's</u>				
1	C/10001/2016-DB	01/01/2016	Hindalco Industries Ltd -Vs- C.C.-Mundra	OIA- MUN-CUSTM-000-APP-197-245-15-16 Dated : 15/10/2015
2	C/10002/2016-DB	01/01/2016	Hindalco Industries Ltd -Vs- C.C.-Mundra	OIA- MUN-CUSTM-000-APP-197-245-15-16 Dated : 15/10/2015
3	C/10003/2016-DB	01/01/2016	Hindalco Industries Ltd -Vs- C.C.-Mundra	OIA- MUN-CUSTM-000-APP-197-245-15-16 Dated : 15/10/2015
4	C/10004/2016-DB	01/01/2016	Hindalco Industries Ltd -Vs- C.C.-Mundra	OIA- MUN-CUSTM-000-APP-197-245-15-16 Dated : 15/10/2015
5	C/10005/2016-DB	01/01/2016	Hindalco Industries Ltd -Vs- C.C.-Mundra	OIA- MUN-CUSTM-000-APP-197-245-15-16 Dated : 15/10/2015
6	C/10006/2016-DB	01/01/2016	Hindalco Industries Ltd -Vs- C.C.-Mundra	OIA- MUN-CUSTM-000-APP-197-245-15-16 Dated : 15/10/2015
7	C/10007/2016-DB	01/01/2016	Hindalco Industries Ltd -Vs- C.C.-Mundra	OIA- MUN-CUSTM-000-APP-197-245-15-16 Dated : 15/10/2015
8	C/10008/2016-DB	01/01/2016	Hindalco Industries Ltd -Vs- C.C.-Mundra	OIA- MUN-CUSTM-000-APP-197-245-15-16 Dated : 15/10/2015
9	C/10009/2016-DB	01/01/2016	Hindalco Industries Ltd -Vs- C.C.-Mundra	OIA- MUN-CUSTM-000-APP-197-245-15-16 Dated : 15/10/2015
10	C/10010/2016-DB	01/01/2016	Hindalco Industries Ltd -Vs-	OIA- MUN-CUSTM-000-APP-197-245-15-16

			C.C.-Mundra	Dated : 15/10/2015
11	C/10011/2016-DB	01/01/2016	Hindalco Industries Ltd -Vs- C.C.-Mundra	OIA- MUN-CUSTM-000-APP-197-245-15-16 Dated : 15/10/2015
12	C/10012/2016-DB	01/01/2016	Hindalco Industries Ltd -Vs- C.C.-Mundra	OIA- MUN-CUSTM-000-APP-197-245-15-16 Dated : 15/10/2015
13	C/10013/2016-DB	01/01/2016	Hindalco Industries Ltd -Vs- C.C.-Mundra	OIA- MUN-CUSTM-000-APP-197-245-15-16 Dated : 15/10/2015
14	C/10014/2016-DB	01/01/2016	Hindalco Industries Ltd -Vs- C.C.-Mundra	OIA- MUN-CUSTM-000-APP-197-245-15-16 Dated : 15/10/2015
15	C/10015/2016-DB	01/01/2016	Hindalco Industries Ltd -Vs- C.C.-Mundra	OIA- MUN-CUSTM-000-APP-197-245-15-16 Dated : 15/10/2015
16	C/10016/2016-DB	01/01/2016	Hindalco Industries Ltd -Vs- C.C.-Mundra	OIA- MUN-CUSTM-000-APP-197-245-15-16 Dated : 15/10/2015
17	C/10017/2016-DB	01/01/2016	Hindalco Industries Ltd -Vs- C.C.-Mundra	OIA- MUN-CUSTM-000-APP-197-245-15-16 Dated : 15/10/2015
18	C/10018/2016-DB	01/01/2016	Hindalco Industries Ltd -Vs- C.C.-Mundra	OIA- MUN-CUSTM-000-APP-197-245-15-16 Dated : 15/10/2015
19	C/10019/2016-DB	01/01/2016	Hindalco Industries Ltd -Vs- C.C.-Mundra	OIA- MUN-CUSTM-000-APP-197-245-15-16 Dated : 15/10/2015
20	C/10020/2016-DB	01/01/2016	Hindalco Industries Ltd -Vs- C.C.-Mundra	OIA- MUN-CUSTM-000-APP-197-245-15-16 Dated : 15/10/2015
21	C/10021/2016-DB	01/01/2016	Hindalco Industries Ltd -Vs- C.C.-Mundra	OIA- MUN-CUSTM-000-APP-197-245-15-16 Dated : 15/10/2015
22	C/10022/2016-DB	01/01/2016	Hindalco Industries Ltd -Vs- C.C.-Mundra	OIA- MUN-CUSTM-000-APP-197-245-15-16 Dated : 15/10/2015

23	C/10023/2016-DB	01/01/2016	Hindalco Industries Ltd -Vs- C.C.-Mundra	OIA- MUN-CUSTM-000-APP-197-245-15-16 Dated : 15/10/2015
24	C/10024/2016-DB	01/01/2016	Hindalco Industries Ltd -Vs- C.C.-Mundra	OIA- MUN-CUSTM-000-APP-197-245-15-16 Dated : 15/10/2015
25	C/10025/2016-DB	01/01/2016	Hindalco Industries Ltd -Vs- C.C.-Mundra	OIA- MUN-CUSTM-000-APP-197-245-15-16 Dated : 15/10/2015
26	C/10026/2016-DB	01/01/2016	Hindalco Industries Ltd -Vs- C.C.-Mundra	OIA- MUN-CUSTM-000-APP-197-245-15-16 Dated : 15/10/2015
27	C/10027/2016-DB	01/01/2016	Hindalco Industries Ltd -Vs- C.C.-Mundra	OIA- MUN-CUSTM-000-APP-197-245-15-16 Dated : 15/10/2015
28	C/10028/2016-DB	01/01/2016	Hindalco Industries Ltd -Vs- C.C.-Mundra	OIA- MUN-CUSTM-000-APP-197-245-15-16 Dated : 15/10/2015
29	C/10029/2016-DB	01/01/2016	Hindalco Industries Ltd -Vs- C.C.-Mundra	OIA- MUN-CUSTM-000-APP-197-245-15-16 Dated : 15/10/2015
30	C/10030/2016-DB	01/01/2016	Hindalco Industries Ltd -Vs- C.C.-Mundra	OIA- MUN-CUSTM-000-APP-197-245-15-16 Dated : 15/10/2015
31	C/10031/2016-DB	01/01/2016	Hindalco Industries Ltd -Vs- C.C.-Mundra	OIA- MUN-CUSTM-000-APP-197-245-15-16 Dated : 15/10/2015
32	C/10032/2016-DB	01/01/2016	Hindalco Industries Ltd -Vs- C.C.-Mundra	OIA- MUN-CUSTM-000-APP-197-245-15-16 Dated : 15/10/2015
33	C/10033/2016-DB	01/01/2016	Hindalco Industries Ltd -Vs- C.C.-Mundra	OIA- MUN-CUSTM-000-APP-197-245-15-16 Dated : 15/10/2015
34	C/10034/2016-DB	01/01/2016	Hindalco Industries Ltd -Vs- C.C.-Mundra	OIA- MUN-CUSTM-000-APP-197-245-15-16 Dated : 15/10/2015
35	C/10035/2016-DB	01/01/2016	Hindalco Industries Ltd -Vs-	OIA- MUN-CUSTM-000-APP-197-245-15-16

			C.C.-Mundra	Dated : 15/10/2015
36	C/10036/2016-DB	01/01/2016	Hindalco Industries Ltd -Vs- C.C.-Mundra	OIA- MUN-CUSTM-000-APP-197-245-15-16 Dated : 15/10/2015
37	C/10037/2016-DB	01/01/2016	Hindalco Industries Ltd -Vs- C.C.-Mundra	OIA- MUN-CUSTM-000-APP-197-245-15-16 Dated : 15/10/2015
38	C/10038/2016-DB	01/01/2016	Hindalco Industries Ltd -Vs- C.C.-Mundra	OIA- MUN-CUSTM-000-APP-197-245-15-16 Dated : 15/10/2015
39	C/10039/2016-DB	01/01/2016	Hindalco Industries Ltd -Vs- C.C.-Mundra	OIA- MUN-CUSTM-000-APP-197-245-15-16 Dated : 15/10/2015
40	C/10040/2016-DB	01/01/2016	Hindalco Industries Ltd -Vs- C.C.-Mundra	OIA- MUN-CUSTM-000-APP-197-245-15-16 Dated : 15/10/2015
41	C/10041/2016-DB	01/01/2016	Hindalco Industries Ltd -Vs- C.C.-Mundra	OIA- MUN-CUSTM-000-APP-197-245-15-16 Dated : 15/10/2015
42	C/10042/2016-DB	01/01/2016	Hindalco Industries Ltd -Vs- C.C.-Mundra	OIA- MUN-CUSTM-000-APP-197-245-15-16 Dated : 15/10/2015
43	C/10043/2016-DB	01/01/2016	Hindalco Industries Ltd -Vs- C.C.-Mundra	OIA- MUN-CUSTM-000-APP-197-245-15-16 Dated : 15/10/2015
44	C/10044/2016-DB	01/01/2016	Hindalco Industries Ltd -Vs- C.C.-Mundra	OIA- MUN-CUSTM-000-APP-197-245-15-16 Dated : 15/10/2015
45	C/10045/2016-DB	01/01/2016	Hindalco Industries Ltd -Vs- C.C.-Mundra	OIA- MUN-CUSTM-000-APP-197-245-15-16 Dated : 15/10/2015
46	C/10046/2016-DB	01/01/2016	Hindalco Industries Ltd -Vs- C.C.-Mundra	OIA- MUN-CUSTM-000-APP-197-245-15-16 Dated : 15/10/2015
47	C/10047/2016-DB	01/01/2016	Hindalco Industries Ltd -Vs- C.C.-Mundra	OIA- MUN-CUSTM-000-APP-197-245-15-16 Dated : 15/10/2015

48	C/10048/2016-DB	01/01/2016	Hindalco Industries Ltd -Vs- C.C.-Mundra	OIA- MUN-CUSTM-000-APP-197-245-15-16 Dated : 15/10/2015
49	C/10049/2016-DB	01/01/2016	Hindalco Industries Ltd -Vs- C.C.-Mundra	OIA- MUN-CUSTM-000-APP-197-245-15-16 Dated : 15/10/2015
50	E/10050/2016-SM	01/01/2016	Knack Packaging -Vs- C.C.E. & S.T.-Ahmedabad-iii	OIA- AHM-EXCUS-003-APP-027-15-16 Dated : 23/10/2015
51	E/10051/2016-DB	01/01/2016	Gujarat Gas Ltd -Vs- C.C.E. & S.T.-Ahmedabad-iii	OIO- AHM-EXCUS-003-COM-006-009-15-16 Dated : 29/09/2015
52	E/10052/2016-SM	04/12/2015	Gmm Pfaulder Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIA- VAD-EXCUS-003-APP-237-238-2015-16 Dated : 21/08/2015
53	E/10053/2016-SM	04/12/2015	Gmm Pfaulder Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIA- VAD-EXCUS-003-APP-237-238-2015-16 Dated : 21/08/2015
54	ST/10054/2016-DB	04/01/2016	Vishal Enterprises -Vs- C.C.E. & S.T.-Surat-i	OIO- SUR-EXCUS-001-COM-022-15-16 Dated : 01/10/2015
55	E/10055/2016-SM	04/01/2016	Intas Pharmaceuticals Ltd -Vs- C.C.E.-Ahmedabad-ii	OIA- AHM-EXCUS-002-APP-027-15-16 Dated : 30/10/2015
56	E/10056/2016-SM	04/01/2016	Apollo Tyres Limited -Vs- C.C.E. & S.T.-Vadodara-ii	OIA- VAD-EXCUS-002-APP-273-282-15-16 Dated : 29/09/2015
57	E/10057/2016-SM	05/01/2016	Sterling Biotech Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIA- VAD-EXCUS-001-APP-333-15-16 Dated : 19/11/2015
58	ST/10058/2016-DB	05/01/2016	Bajaj Herbals Pvt Ltd -Vs- C.S.T.-Service Tax - Ahmedabad	OIA- AHM-SVTAX-000-APP-066-15-16 Dated : 29/09/2015
59	ST/10059/2016-DB	05/01/2016	Gufic Pvt Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIA- VAD-EXCUS-002-APP-298-15-16 Dated : 23/10/2015
60	E/10060/2016-DB	06/01/2016	Gujarat Alkalies And Chemicals Ltd	OIO- BHR-EXCUS-000-COM-004-15-16

			-Vs- C.C.E-Bharuch	Dated : 18/11/2015
61	C/10061/2016-DB	07/01/2016	Shri Somnath Fabrics Pvt Ltd -Vs- C.C.-Ahmedabad	OIA-AHM-CUSTM-000-APP-143-15-16 Dated : 01/10/2015
62	E/10062/2016-SM	16/12/2015	Kiri Industries Limited -Vs- C.C.E.-Ahmedabad-i	OIA-AHM-EXCUS-001-APP-102-2013-2014 Dated : 10/03/2014
63	C/10063/2016-DB	21/12/2015	Sharda Impex -Vs- C.C.-Mundra	OIA-MUN-CUSTM-000-APP-196-15-16 Dated : 21/09/2015
64	ST/10064/2016-DB	14/12/2015	Fitwell Constructions -Vs- C.C.E. & S.T.-Vadodara-i	OIA-VAD-EXCUS-001-APP-250-251-2015-16 Dated : 02/09/2015
65	ST/10065/2016-DB	14/12/2015	P M Kuriakose -Vs- C.C.E. & S.T.-Vadodara-i	OIA-VAD-EXCUS-001-APP-250-251-2015-16 Dated : 02/09/2015
66	E/10066/2016-SM	08/01/2016	Transppek Silox Industries P Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIA-VAD-EXCUS-001-APP-332-2015-16 Dated : 19/11/2015
67	C/10067/2016-DB	15/07/2015	Ind Swift Laboratories Ltd -Vs- C.C.-Kandla	OIA-KDL-CUSTM-000-APP-010-15-16 Dated : 24/04/2015
68	C/10068/2016-DB	10/12/2015	Anil Ltd -Vs- C.C.-Ahmedabad	OIA-AHD-CUSTM-000-APP-140-15-16 Dated : 23/09/2015
69	E/10069/2016-DB	23/12/2015	Prabhat Agro Industries -Vs- C.C.E. & S.T.-Rajkot	OIA-RJT-EXCUS-000-APP-134-14-15 Dated : 30/07/2014
70	C/10070/2016-DB	12/01/2016	C.C.-Ahmedabad -Vs- High Tech Garments Pvt Ltd	OIO-AHM-CUSTM-000-APP-150-15-16 Dated : 14/10/2015
71	E/10071/2016-SM	12/01/2016	Enpay Transformer Components India Pvt Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIO-VAD-EXCUS-001-COM-010-2015-16 Dated : 16/12/2015
72	ST/10072/2016-DB	13/01/2016	Hariom Transport -Vs-	OIO-BVR-EXCUS-000-COM-025-2015-16

			C.C.E. & S.T.-Bhavnagar	Dated : 21/10/2015
73	C/10073/2016-SM	13/01/2016	C.C.-Jamnagar(prev) -Vs- Essar Oil Ltd	OIA-JMN-CUSTM-000-APP-086-15-16 Dated : 14/10/2015
74	E/10074/2016-DB	13/01/2016	Saurashtra Cement Limited -Vs- C.C.E. & S.T.-Bhavnagar	OIO-BVR-EXCUS-000-COM-022-15-16 Dated : 16/10/2015
75	ST/10075/2016-DB	13/01/2016	Triton Communications Pvt Ltd -Vs- C.S.T.-Service Tax - Ahmedabad	OIO-AHM-SVTAX-000-COM-003-15-16 Dated : 16/10/2015
76	ST/10076/2016-DB	13/01/2016	Maruti Minerals -Vs- C.C.E. & S.T.-Bhavnagar	OIO-BVR-EXCUS-000-COM-026-2015-16 Dated : 21/10/2015
77	E/10077/2016-DB	29/09/2015	Rajesh Ramniranjan Ruia -Vs- C.C.E & S.T.-Silvasa	OIO-SIL-EXCUS-000-COM-038-14-15 Dated : 12/06/2015
78	E/10078/2016-DB	30/09/2015	Sushil Basudev Mandal -Vs- C.C.E & S.T.-Silvasa	OIO-SIL-EXCUS-000-COM-043-44-14-15 Dated : 02/07/2015
79	ST/10079/2016-DB	27/10/2015	Jagdish Thakkar -Vs- C.C.E.-Kutch (gandhidham)	OIA-KCH-EXCUS-000-APP-009-14-15 Dated : 10/02/2015
80	E/10080/2016-DB	21/10/2015	Mohammad Riyazuddin -Vs- C.C.E & S.T.-Silvasa	OIO-SIL-EXCUS-000-COM-046-14-15 Dated : 10/07/2015
81	E/10081/2016-DB	20/10/2015	Muhammad Tahir -Vs- C.C.E & S.T.-Silvasa	OIO-SIL-EXCUS-000-COM-046-14-15 Dated : 10/07/2015
82	E/10082/2016-DB	22/09/2015	Tinna Rubber & Infrastructure Ltd -Vs- C.C.E & S.T.-Silvasa	OIA-VAD-EXCUS-003-APP-07-15-16 Dated : 28/05/2015
83	E/10083/2016-SM	24/09/2015	C.C.E. & S.T.-Vadodara-ii -Vs- Kaizen Switchgear Products	OIA-VAD-EXCUS-002-APP-144&145-2015-16 Dated : 19/06/2015
84	E/10084/2016-SM	12/10/2015	Simpex Granito Pvt Ltd -Vs- C.C.E. & S.T.-Rajkot	OIA-RJT-EXCUS-000-APP-165-167-14-15 Dated : 28/08/2014

85	E/10085/2016-SM	12/10/2015	Hemrajbhai P Bhalodiya -Vs- C.C.E. & S.T.-Rajkot	OIA-RJT-EXCUS-000-APP-165-167-14-15 Dated : 28/08/2014
86	C/10086/2016-DB	28/10/2015	Ramkrishna Bhupendrarai Mehta -Vs- C.C.-Kandla	OIO-KDL-COMMR-11-2012-13 Dated : 31/07/2012
87	E/10087/2016-DB	15/01/2016	Truetzschler India Pvt Ltd -Vs- C.C.E.-Ahmedabad-i	OIO-AHM-EXCUS-001-COM-008-15-16 Dated : 06/11/2015
88	E/10088/2016-DB	15/01/2016	Shri Kashyap Kanubhai Bhavsar -Vs- C.C.E.-Ahmedabad-i	OIO-AHM-EXCUS-001-COM-008-15-16 Dated : 06/11/2015
89	ST/10089/2016-DB	15/01/2016	Engineering Professional Co Pvt Ltd -Vs- C.C.E. & S.T.-Surat-i	OIO-SUR-EXCUS-001-COM-024-15-16 Dated : 28/10/2015
90	C/10090/2016-DB	15/01/2016	Jyoti Jewellers -Vs- C.C.-Ahmedabad	OIA-AHM-CUSTM-000-APP-119-120-15-16 Dated : 08/09/2015
91	E/10091/2016-SM	06/11/2015	General Motors India Pvt Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-VAD-EXCUS-002-APP-187-15-16 Dated : 15/07/2015
92	ST/10092/2016-DB	20/11/2015	Tribhuvan R Prajapati -Vs- C.C.E. & C.-Anand	OIA-VAD-EXCUS-ANAND-APP-219-15-16 Dated : 12/08/2015
93	C/10093/2016-DB	16/12/2015	Dharam Enterprise -Vs- C.C.-Ahmedabad	OIA-AHM-CUSTM-000-APP-149-15-16 Dated : 13/10/2015
94	C/10094/2016-DB	10/12/2015	Ambuja Cements Ltd -Vs- C.C.-Jamnagar(prev)	OIA-JMN-CUSTM-000-APP-081-15-16 Dated : 18/09/2015
95	E/10095/2016-SM	18/01/2016	Kirloskar Oil Engines Ltd -Vs- C.C.E. & S.T.-Rajkot	OIA-RAJ-EXCUS-000-APP-29-15-16 Dated : 28/09/2015
96	E/10096/2016-DB	18/01/2016	Abc Bearings Limited -Vs- C.C.E.-Bharuch	OIO-BHR-EXCUS-000-COM-003-15-16 Dated : 29/10/2015

97	ST/10097/2016-DB	18/01/2016	Surya Shipping -Vs- C.C.E.-Kutch (gandhidham)	OIA-KCH-EXCUS-000-APP-025-15-16 Dated : 30/10/2015
98	ST/10098/2016-DB	18/01/2016	Gujarat Industrial Caterers Pvt Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIA-VAD-EXCUS-001-APP-310-2015-16 Dated : 26/10/2015
99	E/10099/2016-SM	18/01/2016	Nirma Limited -Vs- C.C.E. & S.T.-Ahmedabad-iii	OIA-AHM-EXCUS-003-APP-033-035-15-16 Dated : 19/11/2015
100	E/10100/2016-SM	18/01/2016	Nirma Limited -Vs- C.C.E. & S.T.-Ahmedabad-iii	OIA-AHM-EXCUS-003-APP-033-035-15-16 Dated : 19/11/2015
101	E/10101/2016-SM	18/01/2016	Nirma Limited -Vs- C.C.E. & S.T.-Ahmedabad-iii	OIA-AHM-EXCUS-003-APP-033-035-15-16 Dated : 19/11/2015
102	E/10102/2016-DB	19/01/2016	Mother Dairy -Vs- C.C.-Ahmedabad	OIO-AHM-EXCUS-003-COM-011-12-15-16 Dated : 30/10/2015
103	E/10103/2016-SM	19/01/2016	Inspiron Engineering Pvt Ltd -Vs- C.C.E.-Ahmedabad-i	OIA-AHM-EXCUS-001-COM-010-15-16 Dated : 26/11/2015
104	E/10104/2016-DB	19/01/2016	Coromandel International Ltd -Vs- C.C.E-Bharuch	OIO-BHR-EXCUS-000-COM-008-15-16 Dated : 30/11/2015
105	C/10105/2016-DB	19/01/2016	Shree Radhe Industries -Vs- C.C.-Ahmedabad	OIA-AHM-CUSTM-000-APP-152-15-16 Dated : 20/10/2015
106	C/10106/2016-DB	19/01/2016	Gujarat Nri Coke Limited -Vs- C.C.-Jamnagar(prev)	OIA-JMN-CUSTM-000-APP-092-093-15-16 Dated : 19/10/2015
107	C/10107/2016-DB	18/12/2015	Rishi Ship Breakers Pvt Ltd -Vs- C.C.-Jamnagar(prev)	OIA-JMN-CUSTM-000-APP-097-15-16 Dated : 27/10/2015
108	E/10108/2016-SM	20/01/2016	Bombardier Transportaion India Pvt Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-VAD-EXCUS-002-APP-302-306-15-16 Dated : 26/10/2015

109	E/10109/2016-SM	20/01/2016	Bombardier Transportaion India Pvt Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-VAD-EXCUS-002-APP-302-306-15-16 Dated : 26/10/2015
110	E/10110/2016-SM	20/01/2016	Bombardier Transportaion India Pvt Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-VAD-EXCUS-002-APP-302-306-15-16 Dated : 26/10/2015
111	E/10111/2016-SM	20/01/2016	Bombardier Transportaion India Pvt Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-VAD-EXCUS-002-APP-302-306-15-16 Dated : 26/10/2015
112	E/10112/2016-SM	20/01/2016	Bombardier Transportaion India Pvt Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-VAD-EXCUS-002-APP-302-306-15-16 Dated : 26/10/2015
113	C/10113/2016-DB	16/12/2015	Sanjay Kumar And Co Exim Ltd -Vs- C.C.-Mundra	OIA-MUN-CUSTM-000-APP-161-15-16 Dated : 07/09/2015
114	C/10114/2016-SM	21/01/2016	C.C.-Mundra -Vs- Shree Ram Timber Mart	OIA-MUN-CUSTM-000-APP-246-15-16 Dated : 23/10/2015
115	ST/10115/2016-DB	21/01/2016	Riddhi Siddhi Construction -Vs- C.C.E. & S.T.-Vadodara-i	OIA-VAD-EXCUS-001-APP-357-15-16 Dated : 26/11/2015
116	ST/10116/2016-SM	21/01/2016	Impact Metal Parts Pvt Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-VAD-EXCUS-002-APP-339-2015-16 Dated : 20/11/2015
117	ST/10117/2016-SM	10/11/2015	Nirbhay Developers Private Liimited -Vs- C.S.T.-Service Tax - Ahmedabad	OIA-AHM-SVTAX-000-APP-060-15-16 Dated : 10/09/2015
118	E/10118/2016-SM	22/01/2016	Brinzk Powertech Pvt Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-VAD-EXCUS-002-APP-288-15-16 Dated : 06/10/2015
119	E/10119/2016-DB	22/01/2016	Alembic Pharmaceuticals Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIA-VAD-EXCUS-001-APP-346-2015-16 Dated : 23/11/2015

120	C/10120/2016-DB	22/01/2016	C.C.-Jamnagar(prev) -Vs- Gujarat Nre Coke Ltd	OIA-JMN-CUSTM-000-APP-092-093-15-16 Dated : 19/10/2015
121	ST/10121/2016-DB	22/01/2016	Poojara Telecom Pvt Ltd -Vs- C.C.E. & S.T.-Rajkot	OIO-RAJ-EXCUS-000-PR-COM-02-15-16 Dated : 27/10/2015
122	C/10122/2016-SM	11/12/2015	Anchor Logistics -Vs- C.C.-Kandla	OIA-KDL-CUSTM-000-APP-048-049-15-16 Dated : 03/09/2015
123	C/10123/2016-SM	11/12/2015	Bharat Umraniya -Vs- C.C.-Kandla	OIA-KDL-CUSTM-000-APP-048-049-15-16 Dated : 03/09/2015
124	ST/10124/2016-DB	25/01/2016	H M Enterprise -Vs- C.C.E. & S.T.-Surat-ii	OIO-SUR-EXCUS-002-COM-012-15-16 Dated : 03/11/2015
125	E/10125/2016-DB	25/01/2016	Unifrax India Ltd -Vs- C.C.E. & S.T.-Bhavnagar	OIO-BVR-EXCUS-000-COM-024-15-16 Dated : 19/10/2015
126	E/10126/2016-DB	25/01/2016	Bombay Minerals Ltd -Vs- C.C.E. & S.T.-Rajkot	OIO-RAJ-EXCUS-000-PR-COM-03-15-16 Dated : 30/10/2015
127	C/10127/2016-DB	27/01/2016	Sanghi Industries Ltd -Vs- C.C.-Kandla	OIA-KDL-CUSTM-000-APP-065-15-16 Dated : 03/11/2015
128	E/10128/2016-SM	27/01/2016	Shayona Enterprise -Vs- C.C.E.-Ahmedabad-i	OIA-AHM-EXCUS-001-027-2015-16 Dated : 26/10/2015
129	E/10129/2016-SM	27/01/2016	Hitachi Home And Life Solutions India Ltd -Vs- C.C.E. & S.T.-Ahmedabad-iii	OIA-AHM-EXCUS-003-021-15-16 Dated : 14/10/2015
130	E/10130/2016-DB	27/01/2016	Abhinay Steel -Vs- C.C.E.-Ahmedabad-i	OIA-AHM-EXCUS-001-COM-007-15-16 Dated : 06/11/2015
131	C/10131/2016-DB	27/01/2016	Shatrughna S Saravagi -Vs- C.C.-Ahmedabad	OIA-AHM-CUSTM-000-APP-062-15-16 Dated : 14/07/2015

132	ST/10132/2016-DB	27/01/2016	Indian Institute Of Management -Vs- C.S.T.-Service Tax - Ahmedabad	OIO-AHM-SVTAX-000-COM-007-15-16 Dated : 20/11/2015
133	ST/10133/2016-DB	27/01/2016	Indian Institute Of Management -Vs- C.S.T.-Service Tax - Ahmedabad	OIO-AHM-SVTAX-000-COM-006-15-16 Dated : 20/11/2015
134	ST/10134/2016-DB	27/01/2016	Shri Pradipkumar Surajbhai Saroj -Vs- C.S.T.-Service Tax - Ahmedabad	OIA-AHM-SVTAX-000-APP-109-15-16 Dated : 21/12/2015
135	ST/10135/2016-DB	27/01/2016	Shri Pradipkumar Surajbhai Saroj -Vs- C.S.T.-Service Tax - Ahmedabad	OIA-AHM-SVTAX-000-APP-110-14-15 Dated : 21/12/2015
136	ST/10136/2016-DB	27/01/2016	Shri Pradipkumar Surajbhai Saroj -Vs- C.S.T.-Service Tax - Ahmedabad	OIA-AHM-SVTAX-000-APP-111-15-16 Dated : 21/12/2015
137	ST/10137/2016-DB	27/01/2016	Shri Sankabhai K Desai -Vs- C.S.T.-Service Tax - Ahmedabad	OIA-AHM-SVTAX-000-APP-114-15-16 Dated : 22/12/2015
138	ST/10138/2016-DB	27/01/2016	Shri Sankabhai K Desai -Vs- C.S.T.-Service Tax - Ahmedabad	OIA-AHM-SVTAX-000-APP-115-15-16 Dated : 22/12/2015
139	ST/10139/2016-DB	27/01/2016	Shri Sankabhai K Desai -Vs- C.S.T.-Service Tax - Ahmedabad	OIA-AHM-SVTAX-000-APP-116-15-16 Dated : 22/12/2015
140	E/10140/2016-SM	27/01/2016	Shah Alloys Ltd -Vs- C.C.E. & S.T.-Ahmedabad-iii	OIA-AHM-EXCUS-003-APP-048-15-16 Dated : 30/11/2015
141	ST/10141/2016-DB	23/12/2015	Dr Sanjiv Arunchandra Vasa -Vs- C.S.T.-Service Tax - Ahmedabad	OIA-AHM-SVTAX-000-APP-056-15-16 Dated : 18/08/2015
142	E/10142/2016-SM	27/01/2016	Plasticemix Industries -Vs- C.C.E. & S.T.-Vadodara-i	OIA-VAD-EXCUS-001-APP-368-2015-16 Dated : 04/12/2015
143	C/10143/2016-DB	27/01/2016	Blue Ocean Sea Transport Ltd -Vs- C.C.-Kandla	OIO-KDL-COMMR-PVRR-12-2015-16 Dated : 20/10/2015
144	C/10144/2016-DB	27/01/2016	Dushyant Patel -Vs-	OIO-KDL-COMMR-PVRR-12-2015-16

			C.C.-Kandla	Dated : 20/10/2015
145	C/10145/2016-DB	27/01/2016	World Link Tc Bond Store -Vs- C.C.-Kandla	OIO-KDL-COMMR-PVRR-12-2015-16 Dated : 20/10/2015
146	C/10146/2016-DB	28/01/2016	C.C.-Ahmedabad -Vs- Ratnaveer Stainless Products Pvt Ltd	OIA-AHM-CUSTM-000-APP-153-15-16 Dated : 30/10/2015
147	ST/10147/2016-DB	28/01/2016	Tripada Learning Solutions Pvt Ltd -Vs- C.S.T.-Service Tax - Ahmedabad	OIA-AHM-SVTAX-000-APP-086-15-16 Dated : 02/11/2015
148	E/10148/2016-SM	28/01/2016	Akaaish Machatronics Ltd -Vs- C.C.E. & C.-Anand	OIA-VAD-EXCUS-003-APP-319-15-16 Dated : 03/11/2015
149	ST/10149/2016-DB	28/01/2016	Unjha Municipality -Vs- C.C.E. & S.T.-Ahmedabad-iii	OIA-AHM-EXCUS-003-APP-026-15-16 Dated : 23/10/2015
150	E/10150/2016-SM	28/01/2016	Vimal Flexsol Ltd -Vs- C.C.E. & S.T.-Ahmedabad-iii	OIA-AHM-EXCUS-003-APP-044-045-15-16 Dated : 26/11/2015
151	E/10151/2016-SM	28/01/2016	Valkesh Patel -Vs- C.C.E. & S.T.-Ahmedabad-iii	OIA-AHM-EXCUS-003-APP-044-045-15-16 Dated : 26/11/2015
152	ST/10152/2016-DB	28/01/2016	Riya Travels And Tours I Pvt Ltd -Vs- C.S.T.-Service Tax - Ahmedabad	OIO-AHM-SVTAX-000-COM-004-15-16 Dated : 27/10/2015
153	E/10153/2016-DB	28/01/2016	Dip Flon Engineering And Co -Vs- C.C.E. & S.T.-Ahmedabad-iii	OIA-AHM-EXCUS-003-APP-023-15-16 Dated : 27/10/2015
154	E/10154/2016-DB	28/01/2016	Growmed Life Pharma -Vs- C.C.E.-Ahmedabad-ii	OIA-AHM-EXCUS-002-APP-023-15-16 Dated : 26/10/2015
155	E/10155/2016-DB	28/01/2016	Alps Chemicals Pvt Ltd -Vs- C.C.E.-Ahmedabad-i	OIO-AHM-EXCUS-001-COM-06-15-16 Dated : 03/11/2015
156	E/10156/2016-SM	28/01/2016	Shilcher Technologies Ltd -Vs-	OIA-VAD-EXCUS-001-APP-329-15-16 Dated : 19/11/2015

			C.C.E. & S.T.-Vadodara-i	
157	C/10157/2016-SM	28/01/2016	Shri Bhupatbhai Ramjibhai Bhut -Vs- C.C.-Jamnagar(prev)	OIA-JMN-CUSTM-000-APP-136-137-15-16 Dated : 29/12/2015
158	E/10158/2016-SM	05/01/2016	Shreeji Organics -Vs- C.C.E.-Ahmedabad-i	OIA-AHM-EXCUS-001-APP-021-2015-16 Dated : 16/10/2015
159	E/10159/2016-SM	29/01/2016	Brady And Morris Engineering Co Ltd -Vs- C.C.E.-Ahmedabad-i	OIA-AHM-EXCUS-001-APP-022-2015-16 Dated : 22/09/2015
160	E/10160/2016-SM	29/01/2016	Dynamic Industries Limited -Vs- C.C.E.-Ahmedabad-i	OIA-AHM-EXCUS-001-APP-024-2015-16 Dated : 21/10/2015
161	E/10161/2016-SM	04/01/2016	Apollo Tyres Limited -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-VAD-EXCUS-002-APP-273-282-15-16 Dated : 29/09/2015
162	E/10162/2016-SM	04/01/2016	Apollo Tyres Limited -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-VAD-EXCUS-002-APP-273-282-15-16 Dated : 29/09/2015
163	E/10163/2016-SM	04/01/2016	Apollo Tyres Limited -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-VAD-EXCUS-002-APP-273-282-15-16 Dated : 29/09/2015
164	E/10164/2016-SM	04/01/2016	Apollo Tyres Limited -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-VAD-EXCUS-002-APP-273-282-15-16 Dated : 29/09/2015
165	E/10165/2016-SM	04/01/2016	Apollo Tyres Limited -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-VAD-EXCUS-002-APP-273-282-15-16 Dated : 29/09/2015
166	E/10166/2016-SM	04/01/2016	Apollo Tyres Limited -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-VAD-EXCUS-002-APP-273-282-15-16 Dated : 29/09/2015
167	E/10167/2016-SM	04/01/2016	Apollo Tyres Limited -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-VAD-EXCUS-002-APP-273-282-15-16 Dated : 29/09/2015
168	E/10168/2016-SM	04/01/2016	Apollo Tyres Limited -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-VAD-EXCUS-002-APP-273-282-15-16 Dated : 29/09/2015

169	E/10169/2016- SM	04/01/2016	Apollo Tyres Limited -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-VAD-EXCUS-002-APP-273- 282-15-16 Dated : 29/09/2015
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